	<u>Annexure-5</u> Shree Hanuman Sugar & Industries Limited List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016. Date of Commencement of CIRP: 27-09-2024; List of Creditors is Pursuant to claims received and updated as on 23-06-2025													
	List of operational creditors (Workmen) (Amount in Rs.)													
				of claim eived	Details of claim admitted					Amount of any		(	7	
SI. No.	Name of the authorised representative	Name of workman		Amount claimed	Amount of claim admitted	Nature of claim	Whether related party	% of voting share in COC, if applicable	Amount of contingent claim		Amount of claims under verification	Amount of claims not admitted	Remarks , if any	